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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 27th MAY, 1973.

NOTIFICATION
(INCOME TAX)

No. 2323 (F.No.197/165/77-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Countess of Buffarin Fund, Bengal Branch" for the purpose of the said section for and from the assessment year(s) 1962-63.

(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

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Copy to:-

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2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with reference to his letter No. Asst./6150/G/BE-479/73-74 dated 6.2.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(IAS)/(P&R)/(Inv.), New Delhi.
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